F. No. J-11017/1/2016-Judicial Government of India Minstry of Law & Justice Department of Legal Affairs (Judicial Section)

Shastri Bhawan, New Delhi, Dated 19th October, 2020

<u>ORDER</u>

The President is pleased to **extend** the term of Ms. Sangeeta Tiwari (Dubey), Advocate as Senior Panel Counsel for conducting litigations of Army, Navy and Air Force before the Armed Forces Tribunal, Regional Bench Chandigarh, as mentioned below, with effect from the date of expiry of her earlier term i.e. **30.08.2020** vide this Department's earlier Order No. J-11017/1/2016-Judicial dated 30.08.2017, for a further period of three years or until further orders, whichever is earlier:

Armed Forces Tribunal, Regional Bench Chandigarh

Senior Panel Counsel

Name of Advocate	Contact details	Enrolment No.
(Dubey)	H. No. 2188/1, Sector 45-C, Chandigarh. Mob: 9417401932 Email:sangeetadubey1973@gmail.com	P/178-A/1997

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. <u>www.legalaffairs.gov.in</u> under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

(S. R. Mishra) Additional Secretary

Copy for information to:-

- OSD to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
- 2. Shri Satya Pal Jain, Addl. SGI, Punjab & Haryana High Court, Chandigarh.
- 3. Shri Chetan Mittal, Asstt. SGI, Punjab & Haryana High Court, Chandigarh.
- 4. The Registrar, AFT, Chandigarh Bench.
- 5. Ms. Sangeeta Tiwari (Dubey), Sr. Panel Counsel as above.
- 6. To be uploaded on the website of this Department i.e. <u>www.legalaffairs.gov.in</u> under tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
- 7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
- 8. Guard File/Judicial Section with 5 spare copies.

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